

F. No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 29.03.2017

ORDER NO. 41 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide Order no. 34 of 2017 **for CESTAT Delhi** to the extent indicated below:-

On 31.03.2017 at 2.30 p.m. Hon'ble S.K. Mohanty, Member (Judicial) and Hon'ble Ashok Kumar Arya, Member (Technical) will hear following part heard matter

Appeal No. C/52289/2015-Cus (DB)


On 31.03.2017 at 02:30 PM Hon'ble Ms. Archana Wadhwa, Member (Judicial) will hear the following Part Heard Matter.

E/ROM/50945/2014 SM in Appeal No. E/3655/2006 SM

On 31.03.2017 at 02:30 PM Hon'ble S.K. Mohanty Member (Judicial) will hear the following Single Member Bench matters after the specially assigned DB matter is over.

ST/ROM/50006/2017SM IN APPEAL NO. ST/847/2011
APPEAL NO. C/53660/2014
APPEAL NO. ST/1765/2011

By Order


(A. Mohan Kumar)
Registrar

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Deputy Registrar

F. No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 29.03.2017

ORDER NO. 42 of 2017

The Hon'ble President may please to order the following sitting commencing from **03.04.2017 to 13.04.2017** or till further orders, whichever is earlier, for **CESTAT Delhi** to the extent indicated below:-

For the period 03.04.2017 to 07.04.2017

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Dr. Satish Chandra, President, Hon'ble Sh. Hon'ble Sh. Ashok Kumar Arya, Member (Technical)	From 03.04.2017 to 07.04.2017	Excise Division Bench Matters.
Hon'ble Ms. Archana Wadhwa, Member (Judicial) and Hon'ble Sh. V. Padmanabhan, Member (Technical)	From 03.04.2017 to 07.04.2017	Customs Bench matters
Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member (Technical)	From 03.04.2017 to 07.04.2017	Service Tax Bench Matters

For the period 10.04.17 to 13.04.2017

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Dr. Satish Chandra, President, and Hon'ble Sh. V. Padmanabhan. Member (Technical)	From 10.04.2017 to 13.04.2017	Excise and Customs Bench matters
Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member (Technical)	From 10.04.2017 to 13.04.2017	Service Tax Bench Matters.
Hon'ble Sh. Ashok Kumar Arya, Member (Technical)	From 10.04.2017 to 13.04.2017	Single Member Bench Matters as notified.

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. On every Friday afternoon special bench sittings will be notified, if any.

By Order


(A. Mohan Kumar)
Registrar

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